

**Central Administrative Tribunal
Lucknow Bench, Lucknow**

Original Application No. 332/00090/2015

This, the 04th day of December, 2018

**By the Hon'ble Ms. Jasmine Ahmed, Member (Judicial)
By the Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Ambika Prasad, aged about 62 years, Son of – Late Shri Sukhdev, Resident of- Gram-Simri, Post-Digha, District- Sant Kabir Nagar (Ambedkar Nagar).

..Applicant

By Advocate : Sri Praveen Kumar.

Vs.

1. Union of India, through the General Manager, North Eastern Railway, Gorakhpur.
2. The Chief Engineer, Construction, North Eastern Railway, Gorakhpur.
3. The Deputy Chief Engineer, Construction, North Eastern Railway, Gorakhpur.

.....Respondents

By Advocate: Sri Dinesh Bahadur Singh for Sri Rajendra Singh.

Order [Oral]

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

Learned counsel for the applicant has submitted at Bar that grievance of the Applicant has been redressed by the respondents. Accordingly, OA is disposed of having been infructuous.

**(Devendra Chaudhry)
Member (Administrative)**

**(Jasmine Ahmed)
Member (Judicial)**

JN